ABSTRACT OF THE PROCEEDINGS

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Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXIII

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Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

1884

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1884



Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 7th March, 1884.

PRESENT:

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I., G.M.I.E., presiding.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble J. Gibbs, c.s.i., c.i.e.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, c.s.i., c.i.e.

The Hon'ble Sir A. Colvin, K.C.M.G.

The Hon'ble H. S. Thomas.

The Hon'ble Kristodás Pál, Raí Bahádur, c.r.E.

The Hon'ble J. W. Quinton.

The Hon'ble T. M. Gibbon, C.I.E.

The Hon'ble Amír Alí.

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The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble H. J. Reynolds.

The Hon'ble Rao Saheb Vishvanath Narayan Mandlik, c.s.r.

NEGOTIABLE INSTRUMENTS ACT, 1881, AMENDMENT BILL.

The Hon'ble Mr. ILBERT introduced the Bill to amend the Negotiable Instruments Act, 1881, and moved that it be referred to a Select Committee consisting of the Hon'ble Messrs. Gibbs, Evans and Miller and the Mover.

The Motion was put and agreed to.

120 NEGOTIABLE INSTRUMENTS ACT, 1881, AMENDMENT. [Mr. 1/bert.] [7th March, 1884.]

The Hon'ble Mr. ILBERT also moved that the Bill and Statement of Objects and Reasons be published in the local official Gazettes in English, and in such other languages as the Local Governments might think fit.

The Motion was put and agreed to.

The Council adjourned to Friday, the 14th March, 1884.

D. FITZPATRICK,
Secretary to the Government of India,
Legislative Department.

FORT WILLIAM;
The 7th March, 1884.